

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
RAJYA SABHA  
UNSTARRED QUESTION NO -1061  
ANSWERED ON – 31/07/2024

**DAMAGED NATIONAL HIGHWAYS**

**1061. # SHRI NEERAJ DANGI:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has any data of damaged National Highways in the Country during the last two years;
- if so, the details of National Highways including Rajasthan;
- (b) the State-wise details of these damaged National Highways along with their length;
- (c) the details of the amount spent on repairing the damaged National Highways during the said period; and
- (d) by when the work of repairing these National Highways likely to be completed?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) and (b) State / Union Territory (UT) - wise details of reported damages that occurred on National Highways (NHs) during the last two years, including for the State of Rajasthan, are at Annexure-I.
- (c) State / UT - wise details of expenditure incurred towards Maintenance and Repair (M&R) of NHs during each of the last two years are at Annexure-II.
- (d) The Ministry has evolved a mechanism to ensure M&R of all NHs sections through accountable maintenance agency.

The M&R of stretches of NHs, where Development works have commenced or Operation, Maintenance and Transfer (OMT) Concessions/ Operation and Maintenance (O&M) Contracts have been awarded, are the responsibility of the concerned Concessionaires/ Contractors till the end of the Defect Liability Period (DLP)/ the Concession Period. Similarly, for NHs stretches undertaken under TOT (Toll Operate and Transfer) and InvIT (Infrastructure

Investment Trust), M&R responsibility lies with concerned Concessionaire till the end of the Concession Period.

For remaining NHs stretches, Ministry has taken policy decision to undertake maintenance works through contract maintenance, which is either Performance based Maintenance Contract (PBMC) or Short Term Maintenance Contract (STMC), leaving no section of NHs without any accountable contractual maintenance agency.

## ANNEXURE-I

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1061 ANSWERED ON 31.07.2024 ASKED BY SHRI NEERAJ DANGI REGARDING DAMAGED NATIONAL HIGHWAYS**

State / UT - wise details of reported damages that occurred on NHs during the last two years, including for the State of Rajasthan: -

Sl. No.	State/UT	Length of Damaged NHs (in km)	
		2022-23	2023-24
1	Andhra Pradesh	85	12
2	Arunachal Pradesh	102	71
3	Assam	463	293
4	Bihar	139	115
5	Chhattisgarh	97	0
6	Gujarat	304	96
7	Haryana	75	61
8	Himachal Pradesh	76	26
9	Jharkhand	253	29
10	Karnataka	123	46
11	Kerala	159	1
12	Madhya Pradesh	113	399
13	Maharashtra	785	222
14	Manipur	14	24
15	Meghalaya	148	172
16	Mizoram	42	61
17	Nagaland	29	58
18	Odisha	104	35
19	Punjab	67	22
20	Rajasthan	449	129
21	Sikkim	21	7
22	Tamil Nadu	200	380
23	Telangana	35	17
24	Tripura	34	8
25	Uttar Pradesh	354	85
26	Uttarakhand	601	169
27	West Bengal	235	118
28	Andaman & Nicobar Islands	71	57
29	Jammu & Kashmir	71	5
31	Ladakh	1	0

## ANNEXURE-II

**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 1061 ANSWERED ON 31.07.2024 ASKED BY SHRI NEERAJ DANGI REGARDING DAMAGED NATIONAL HIGHWAYS**

State / UT - wise details of expenditure incurred towards M&R of NHs during each of the last two years: -

Sr. No.	State/UT	Amount in Rs. Crore	
		2022-23	2023-24
1	Andhra Pradesh	415	414
2	Arunachal Pradesh	73	52
3	Assam	218	251
4	Bihar	54	162
5	Chhattisgarh	35	47
6	Goa	12	7
7	Gujarat	609	725
8	Haryana	218	162
9	Himachal Pradesh	122	172
10	Jharkhand	83	161
11	Karnataka	145	384
12	Kerala	52	7
13	Madhya Pradesh	171	297
14	Maharashtra	387	365
15	Manipur	28	26
16	Meghalaya	54	91
17	Mizoram	21	31
18	Nagaland	105	76
19	Odisha	92	118
20	Punjab	224	117
21	Rajasthan	297	619
22	Sikkim	27	30
23	Tamil Nadu	554	340
24	Telangana	267	142
25	Tripura	31	49
26	Uttar Pradesh	607	818
27	Uttarakhand	49	181
28	West Bengal	127	270
29	Andaman & Nicobar Islands	10	40
30	Chandigarh	1	0
31	Dadra & Nagar Haveli	0	0
32	Daman & Diu		
33	Delhi / Headquarters	8	24
34	Jammu & Kashmir	37	65
35	Ladakh	0	1
36	Puducherry	10	9
37	BRO	225	271

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